

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 65 of 2011

Dated : 19th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited **.... Appellant(s)**

Versus

C.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran,**
Mr. Anand K. Ganesan

Counsel for the Respondent(s): **Mr. Pradeep Misra & Mr. Manoj Kr. Sharma**
for R.10

ORDER

At the request of the learned counsel for the parties, post the
matter on **20.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS